

## SCHEME TO END CORRUPTION

\*228. SHRI NIRANJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme to end corruption was formulated at the Joint Conference of State Anti-Corruption Departments and Officers of the Central Bureau of Investigation which was held recently in Delhi; and

(b) if so, what are the particulars of that scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b). The Conference was not called to formulate any general scheme to end corruption, but to consider a number of practical problems relating to the working of the anti-corruption agencies both at the Centre and in the States, and to examine the difficulties experienced in their day-to-day work and to devise ways and means for overcoming them.

## ANTI-INDIAN PROPAGANDA BY CHINA

\*229. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state whether Government have any information that China is making use of Christian Missionaries in the country for the purpose of anti-Indian propaganda?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): No, Sir.

## LOAN SCHOLARSHIPS SCHEME FOR HIGHER STUDIES

\*230 SHRI K. S. RAMASWAMY: Will the Minister of EDUCATION be pleased to state the number of students benefited so far by the Loan Scholarships Scheme of the Government of India?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): According to the reports so far received from 14 states/Territories, 5140 candidates have been

selected for award of scholarships. Information from other States is still awaited.

## DECISION REGARDING THE FUTURE SET-UP OF DELHI

\*231. SHRI R. K. BHUWALKA: Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No. 28 in the Rajya Sabha on the 13th August, 1963 and state:

(a) whether Government have since taken any decision on the future set-up of Delhi; and

(b) if so, what are the details of the decision and when it will be made effective?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) The matter is under active consideration. A decision is expected to be taken in the near future.

## GEAR-MAKING PLANT FROM NAPCO INDUSTRIES INC., U.S.A.

\*232. SHRI ABDUL GHANI: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to refer to the reply given to Starred Question No. 365 in the Rajya Sabha on the 3rd September, 1963 and state:

(a) the authority which valued the machinery, and when it was valued;

(b) whether evaluation was made at any earlier stage, and if so, by whom;

(c) who are the owners or partners or directors of the said New Delhi firm and the grounds for which they were considered suitable for the issue of import licence; and

(d) when this machinery is expected to be imported?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) to (d) A statement is laid on the Table of the Sabha.